- 3. Under the Yarn Supply Scheme more than 5 lakh kgs of yarn worth ₹ 6.08 crores have been supplied during the last five years in the district of Bhagalpur.
- 4. Under the Handloom Marketing Assistance, 22 Fairs and exhibition have been organized in the State of Bihar and ₹ 1.12 crore shave been released.
- 5. Under the Revival, Reform and Re-structuring (RRR) Package, ₹ 5.32 crores have been released to the State of Bihar for the benefit of weavers including those in Bhagalpur.
- 6. More than 3 lakhs weavers of Bihar have been covered under the Handloom Weavers Comprehensive Welfare Scheme.

Disposal of e-waste

*245. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government has made any estimate of e-waste generated by the Information Technology industry and domestic use of computers;
 - (b) if so, the details in respect of e-waste generated by Cyberabad in Hyderabad;
- (c) whether Government has drawn up plans for speedy and effective disposal of such waste;
- (d) whether the e-waste disposal will be made part of Swachcha Bharat Abhiyan; and
 - (e) if so, the details thereof?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) Yes, Sir. Ministry of Environment and Forest and Climate Change (MoEF&CC) being the nodal Ministry for all environmental related issues, including e-waste, has been involved in inventorization of E-waste generated in the country. As per MoEF&CC, a survey carried out by Central Pollution Control Board (CPCB) estimated that 1,46,800 tons of E-waste (including computers) was generated in the year 2005. As per the survey, the figure during 2012 was expected to reach at 8,00,000 tons.

(b) As per inventorization carried out in 2010 for three cities of Andhra Pradesh, the estimated e-waste generation was about 4266 MT/annum. The city-wise break up is given below:

- 1. Hyderabad 3739 MTA
- 2. Visakhapatnam 319 MTA
- 3. Vijayawada 210 MTA
- (c) Yes, Sir. MoEF&CC has notified the E-Waste (Management and Handling) Rules, 2011 for environmentally sound management of E-waste in the country. The Rule also has provision for reduction of hazardous substances in the components of the electrical and electronic equipment. Implementation of these rules contributes to ensuring that all the E-waste generated in the country is channelized to registered dismantler/recycler for environmentally safe recycling of E-waste. Department of Electronics and Information Technology (DeitY) has been involved in developing technology to recycle E-waste in an environment friendly manner.
- (d) and (e) The Swachcha Bharat Abhiyan encompasses initiatives from several Departments/Ministries and some actions have been already initiated in this regard. Rules have been notified under Environment (Protection) Act for environmentally sound management of wastes such as hazardous waste, biomedical waste, Municipal solid waste, E-waste, plastic waste. Implementation of these rules helps in achieving a part of the objective envisaged under Swachcha Bharat Abhiyan.

Shortage of Urea

- *246. SHRI D. RAJA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether it is a fact that farmers are left in distress because of the shortage of Urea during the current Rabi crop season;
- (b) if so, whether it is also a fact that the reduction in import of Urea has been the main reason for this shortage;
- (c) if so, the details of the requirement and indigenous production of Urea and up to what extent the shortage was met by import during 2014-15 season compared to 2013-14 Rabi season; and
 - (d) the measures being taken to supply sufficient quantity of Urea to the farmers?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI ANANTH KUMAR): (a) In the current Rabi season 2014-15, Department of Fertilizers (DoF) has supplied more fertilizers than that of last Rabi season as is evident from the Table given below: